

## Statement II

## INDUSTRIAL FINANCE CORPORATION OF INDIA, NEW DELHI

Statement showing Sector-wise distribution of financial assistance sanctioned during 1984-85 (July-June) and 1985-86 (July-December, 1985)

SECTOR	1984-1985 (July-June)		(AMOUNT in Rs. Crores) Assistance Sanctioned 1985-1986 (July-December 1985)	
	No. of Project	Amount	No. of Project	Amount
Cooperative	28	26.45	9	8.43
Joint	52	56.25	17	23.97
Public	24	36.93	9	7.61
Private	314	331.01	129	154.36
	418	450.64	164	194.37

**Alleged Gambling and use of Narcotic  
Drugs in Five Star Hotels of New Delhi**

8533. SHRI RAM BHAGAT PASWAN  
Will the Minister of PARLIAM-  
ENTARY AFFAIRS AND TOURISM  
be pleased to State :

(a) whether Government are aware that some five star hotels of New Delhi have been arranging gambling and even proding narcotic drugs to their usual visitors ; and

(d) if so, the details thereof ?

THE MINISTER OF PARLIAM-  
ENTARY AFFAIRS AND TOURISM  
(SHRI H. K. L. BHAGAT) : (a) Govern-  
ment has not received any such report.

(b) Does not arise.

**Raids on Cigarette Companies**

8534. SHRIMATI KRISHNA SAHI :  
Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that in the cigarette industry raids were conducted on

Indian Companies and foreign companies were excluded ;

(b) if so, the reasons therefor;

(c) whether Government are aware that during the raids on certain wholesalers at Trivandrum, Jaipur, Cochin etc., representatives of wholesalers were carried away by the Central Excise officials without fulfilling the legal requirements; and

(d) if so, the reasons therefor and the action taken against those who violated the law?

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI  
JANARDHANA POOJARY) : (a) and (b).  
On specific information searches of the  
Premises of M/s. G. T. C. Industries, its  
distributors and wholesale dealers were  
conducted in different parts of the country.  
The searches were coordinated by Directo-  
rate General of Revenue Intelligence. In  
the absence of any specific information no  
other cigarette companies were searched in-  
cluding foreign cigarette companies.

(c) and (d). No instances have come to the notice of the department where